

## MATTERS UNDER RULE 377

13.08 hrs

[Translation]

- (i) **Need to provide STC facilities in Barmer and Balotra cities and to provide electronic exchanges at block level in Barmer district of Rajasthan.**

SHRI VIRDHI CHANDER JAIN (Barmer): Mr. Deputy Speaker, Sir, about four years ago four backward districts including Barmer District of Rajasthan were selected to be covered under Central Integrated Digital Scheme. Buildings for putting up modern electronics telephone exchanges have been or being constructed in Barmer city and all headquarters of block committees e.g. Chohan Ghotimana, Sindrai, Badut, Sivana and Shiv of the district of Barmer and machinery is also being fitted. There is the Gurha headquarter of tehsil Gurha which has been deprived of this facility. Most of the material has been received for I.C.P. Cross Bar at Balotara city. Construction work of exchange building is in progress, directions are to be given to complete it within three months. Dial system has been introduced in Barmer city.

The Central Government is requested to provide STD facility in Barmer and Balotara cities in Rajasthan within three months, take up the project on the war footing and to set up electronic exchanges at all headquarters of the block committee in Barmer district and the work should be done expeditiously to provide this facility to Gurha Malani also.

- (ii) **Need to sanction the same amount for construction of wells in Vidarbha and Marathwada as is given to other areas under Jeewan Dhara Scheme**

SHRI KESHAORAO PARDHI (Bhan-

dara): Mr. Deputy Speaker, Sir, I want to raise the following matter under Rule 377:-

Wells are being sunk all over the country under the Jeewan Dhara Scheme of the Central Government. Wells are also being constructed in Maharashtra under this scheme. Government had sanctioned Rs. 23,000 per well towards cost and construction work was also in full swing. But later on for Vidharbha and Marathwada areas of Maharashtra, this amount was reduced to Rs. 18,000 per well. There is no justification for reducing the cost of construction per well. Cost in Vidarbha is more as compared to that in other areas. Wells are not being completed within the limit of Rs. 18,000/- and expenditure incurred on the construction of wells is becoming infructuous. Maharashtra Government has urged the Central Government to do justice to the Vidarbha and Marathwada by sanctioning the amount to Rs. 23,000/- for these wells also. It is also my submission to the Government that justice should be done by sanctioning sum of Rs. 23,000 per well and make the Jeewan Dhara Scheme a great success.

- (iii) **Demand to augment the power of T.V. transmitter at Banda or to install a low power transmitter between Atarra and Karvi in Uttar Pradesh**

SHRI BHISHMA DEO DUBEY (Banda): Mr. Deputy Speaker, Sir, I want to raise following matter under Rule 377:-

"Importance of Television is increasing fast in the the country and its telecast is also becoming very popular. The time is not far off when television will become important part of the daily life of the people of the country. Keeping in view its importance, the Government of India is setting up many television centres in the country. Last year, a low power T.V. transmitter was installed at the

[Sh. Bhisma Deo Dubey]

Banda headquarters in U.P. which caters to the needs of the inhabitants of Banda city. But its power is so low that it hardly covers an area of 5 to 10 kms radius. There are many big towns like Atarra, Baseru, Narani, Badot, Bisanda, Kamasin, Karvi, Mou etc. situated at a distance of about 30 at 35 kilometres from Banda city. Banda City transmitter does not cover these areas because of which there is resentment among the people and it is natural too because every one wants to be benefited. Therefore I submit that either increase the capacity of Banda T.V transmitter to the extent that it may cover an area of at least 100 kms radius or another a low power transmitter may be installed somewhere between Atarra and Karvi.

It is also request that T.V. transmitter at Banda city should be checked in order to ascertain whether it is working to its full capacity or not.

**(iv) Need to establish an Agricultural college and an Agricultural Science Research Centre at Khurai and Sagar respectively in Madhya Pradesh**

SHRI NANDLAL CHOUDHARY (Sagar) Mr. Deputy Speaker, Sir, I want to raise the following matter under Rule 377

District Sagar of Madhya Pradesh is predominantly an agricultural district. Farmers and agricultural laborer of this place are very hard working. The farmers do not get full advantage inspite of putting in their best efforts in farming. Therefore, farmers and agricultural labourers are poor and deficient. They do not get information regarding latest researches in respect of agriculture and agricultural techniques. There has been a constant demand forth last so many years for setting up an Agricultural College in Tehsil Kharai in Sagar district and an Agricultural

Science Research Centre in Sagar, but here is great resentment among the farmers as no attention has been paid towards it.

It is request that Agriculture College and Agricultural Science Research Centre may be set up in the Sagar district at the earliest.

[English]

**(v) Need for special programmes for the development of children**

SHRI S.B. SIDNAL (Belgaum): India, having 20 percent of children in the world, is not able to take their care due to poverty. Many of them suffer from diseases for want of nutritious food and required drugs in the formative years. Government of India should take proper care of children during their infancy by providing vaccination, nutritious food and proper schooling. Many children go blind due to non availability of nutritious food and suffer from disability due to non-polio vaccination. These needs should be immediately take care of by the Central Government.

As of today, we have 30 crore children between age group of 1-15 years. Government of India should have special programmes for their development through UNICEF and other such organisations. I appeal to Government to take up adequate schemes on top priority in the best interest of children who are the future of India.

**(vi) Need to improve functioning of telecommunication system in Siliguri Malda and Cooch Behar in North Bengal and Asansol, Burdwan, Raniganj and other places in West Bengal**

SHRI ANANDA PATHAK (Darjeeling) : Sir, the telecommunication system in Siliguri, Malda and Cooch Behar in North Bengal